

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR**

Original Application No.200/992/2019

Jabalpur, this Monday, the 24th day of August, 2020

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Abhishek Tiwari
aged about
41 years, son of late
Shri A.K. Tiwari,
Occupation: Senior Section
Engineer, Diesel Shed,
New Katni Junction (N.K.J)
R/O Vijay Nagar Jabalpur (M.P)
M.P. Pin 482001

(By Advocate: Shri Vikas Jyotishi)

Versus

1. Union of India, Through
The General Manager,
West Central Railway,
Indra Market,
Jabalpur (MP) PIN 482 001.
2. Divisional Railway Manager,
Jabalpur Division Jabalpur,
West Central Railway
Indira Market, Jabalpur, Pin 482001.
3. Chief Mechanical Power Engineer,
Diesel Wing,
Headquarter, G.M. Office, West
Central Railway ,
Indira Market, Jabalpur Pin 482001.

4. Principal Chief Personal Officer,
 West Central Railway,
 G.M. Office, West Central Railway
 Indira Market,
 Jabalpur PIN 482 001.

5. Senior Personal Officer,
 G.M. Office, West Central Railway
 Indira Market, Jabalpur
 Pin 482001.

..... **Respondents**

(By Advocate: A.S.Raizada, CGSC)



ORDER

By: Ramesh Singh Thakur, JM.

Heard both sides.

2. M.A. No. 200/451/2020: This Misc. Application has been moved by the applicant for the change of counsel. This application is allowed and accordingly stands disposed of.

3. M.A. No.200/452/2020: This Misc. Application has been moved by the applicant to withdraw the Original Application with liberty to file a fresh one, if occasion arises.

4. We allow this Misc. Application. Applicant is allowed to withdraw the Original Application No. 200/992/2019 with liberty to file a fresh one, if occasion arises, as per law.

5. Accordingly, the O.A. is dismissed as withdrawn on the above terms.

6. No order as to costs.



(Naini Jayaseelan)
Administrative Member

Sj_/*

(Ramesh Singh Thakur)
Judicial Member